

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505
IB-167/ND/2021

IN THE MATTER OF:

SC Jain Construction Pvt Ltd

Vs.

Welspun Infrafacility Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 23.05.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Ms. Bina Madhavan, Ms. Rao Vishwaja Advocates
For the Respondent	: Mr. Monish Panda, Advocate and Mr. Mrinal Bharat Ram, Advocate

ORDER

We notice that the written synopsis filed by the Respondent is reflected on DMS but the written synopsis filed on behalf of Applicant on 09.05.2022 is not available on DMS. Therefore, the Applicant is well advised to get it verify from the Registry, if any defect is pointed out remove and upload the same. List the matter on **07.07.2022**.

-Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo